BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 175/7/NCLT/AHM/2017

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

Name of the Company:

India Business Grid

Edunova Educational Research & Training Pvt Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptdy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE**

a/w Arjun Joshi

Patitiones it

2. i/b. Danavouti Associates

3. PAVAN S-GODIAWALA

ADVOCATE LESPONDENT Muliula

ORDER

Learned Advocate Mr. Arjun Joshi with Learned Advocate Mr. Raheel Patel i/b Nanavati Associates present for Financial Creditor/Petitioner. Learned Advocate Mr. Pawan Godiawala present for Respondent.

Both side submitted that matter is under settlement. Hence requested for time.

List the matter on 21.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 8th day of December, 2017.